

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2013 & I.A. No. 70 of 2013

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttrakhand Power Corporation Ltd. ... Appellant(s)

Versus

**M/s. R.V. Akash Ganga Infrastructure
Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Daleep Kumar Dhayani

Counsel for the Respondent(s) : Mr. Shwetank Sailakwal &
Mr. Tanmay Agarwal for R-1.

ORDER

Learned counsel for the appellant and respondent no.1 have already filed their respective written submissions.

Learned counsel for the State Commission undertakes to file the written submissions by 7th October, 2013 after serving copy on the other side. He is permitted to do so.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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